

श्री कृष्ण लिक्ष्मणे : ये मोत बगैरह के आकड़े इकट्ठा किये जा रहे हैं या नहीं ?

Mr. Speaker: Next question.

Shrimati Savitri Nigam: Is the Government sanctioning the expenditure out of the Plan expenditure?

Mr. Speaker: Now the lady Member goes on arguing the case.

Shrimati Savitri Nigam: It is a very important question, Sir.

Mr. Speaker: But five supplementaries have been asked after her question. Next question. Shri Subodh Hansda.

Pollution of D.V.C. Water

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*1484. Shri Subodh Hansda:

Shri S. C. Samanta:

Shri Bhagwat Jha Azad:

Shri M. L. Dwivedi:

Shri P. C. Boroosh:

Will the Minister of Irrigation and Power be pleased to state:

(a) when the last survey on pollution of Damodar Valley Corporation water was done;

(b) the result thereof; and

(c) whether all the industries have been asked to release the effluents after treatment and whether they have responded to the suggestion?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) In 1965.

(b) The survey report is under compilation.

(c) All industries have been asked to release effluents after treatment and they are responding to the suggestions of the D.V.C. in a large measure.

Shri Subodh Hansda: I would like to know how this survey is made, whether there is any permanent organisation for this purpose and whether in the past the survey has shown

any kind of pollution in the DVC waters; if so, what is the reason for that.

Dr. K. L. Rao: The survey is conducted annually. There is a special organisation for this. They are conducting it in three phases all round the year from January to December. The reports have been extremely valuable.

Shri Subodh Hansda: I would like to know in connection with part (c) of the answer whether the industries are asked not to discharge the water into the river but to utilise the water for irrigation and power. Is there any plan like that?

Dr. K. L. Rao: The industries have been asked to treat these waters before they allow them back into the river so as to control pollution as far as possible.

Shri S. C. Samanta: In response to the request of the Government, have some of the industries come forward with the request that effluents may be permitted to be utilised for the purpose of compost making?

Dr. K. L. Rao: I have not heard of any such very definite suggestion, but the main point is that there are a large number of industries in this area and we have got to ensure that the effluents do not carry any pollution to the detriment of the river's purity.

Shri P. C. Boroosh: May I know whether any analysis has been made of the existence of manurial value content in the effluent; if so, whether Government has any proposal to set up some centralised scheme to take up the question of tapping manurial value content if there is sufficient proof that there is existence of this?

Dr. K. L. Rao: Each industry has been asked to treat the effluent in its own plants. Each method depends upon the particular type of industry. For example, the coal washeries have got a closed system and the fertiliser factory has got a recover

system. So, there is no standard method. There are series of methods adopted by different industries.

श्रीमती जयाबेन शाह : मैं यह जानना चाहती थी कि यह एक रेगुलर फीचर बन गया है कि बीच बीच में इंडस्ट्री का एक्जुग्रेट बढ़ता रहता है जिसमें बहुत से डिजीज फैलते हैं तो कोई ऐसा विचार सरकार का है कि जब कोई इंडस्ट्री लगे तब पहले उनके साथ ऐसा पक्का हो जाय कि वह एक्जुग्रेट ऐसे पानी में न चला जाय, इसके बारे में क्या कुछ सोचा है ? इन्मीडिएटली हम इसके लिए क्या करने जा रहे हैं ?

Dr. K. L. Rao: The Ministry of Health is having conferences in order to draft a Bill on the control of river pollution.

Shri D. C. Sharma: This problem was a very urgent problem in U.K.

Shri Kapur Singh: It is a commentary, not a supplementary.

Shri D. C. Sharma: They brought up a Bill to prevent it. May I know whether this problem is being considered only with reference to the D.V.C. or with reference to all the rivers of India which are being polluted in one way or the other or in more ways than one.

Dr. K. L. Rao: The Ministry of Health is considering to enact a Bill in respect of all the rivers of India. Now, in particular, in the D.V.C. there has been a large industrial activity and we cannot afford to wait till an all-India Act is passed. The D.V.C., under its own regulations, is trying to control the pollution of the water.

Shri Narendra Singh Mahida: In my State of Gujarat, in Baroda, there is a river which flows right into the town and all the industrial water flows into that small river....

Mr. Speaker: That is not connected with the D.V.C.

Shri Narendra Singh Mahida: It is connected with the pollution of the rivers.

Mr. Speaker: That is a general question.

Shri Narendra Singh Mahida: Then, I would like to ask a specific question. May I know whether the Government intends to help all those sufferers who suffer by this pollution of rivers by way of providing wells or by way of digging canals?

Mr. Speaker: That is what he has said.

Shrimati Savitri Nigam: I would like to know what are the main features of this Bill and how soon it is going to be passed because this is causing havoc not only in the D.V.C. but in all the rivers like that.

Mr. Speaker: Only the latter part may be answered as to when it is going to be passed. The Minister cannot tell now what the clauses are.

Dr. K. L. Rao: It should be addressed to the Health Ministry.

कृषि-कार्यों के लिये बिजली

* 1485. श्रीमती सावित्री निगम :

- श्री डा० ना० तिवारी :
- श्री म० ला० द्विवेदी :
- श्री हुकम चन्द कछवाय :
- श्री बिडनाथ पाण्डेय :
- श्री भुलेश्वर मीना :
- श्री रामचन्द्र उलाका :
- श्री लक्ष्मी बास :

क्या सिन्हाई श्रीर विद्युत् मंत्री यह बताने की कृपा करेंगे कि बिजली बोर्डों के अध्यक्षों द्वारा नवम्बर, 1965 में हुए सम्मेलन में की गई इन सिफारिशों के बारे में सरकार की क्या प्रतिक्रिया रही है :

(क) कृषि-कार्यों के लिये प्रयोग में लाई जाने वाली बिजली पर शुल्क नहीं लगना चाहिये ; और